

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**Original Application No.290/00277/2019**

Jodhpur, this the 23<sup>rd</sup> October, 2019

**CORAM**

**Hon'ble Smt Hina P. Shah, Judicial Member  
Hon'ble Ms Archana Nigam, Administrative Member**

Dr. Arun Gupta S/o Shri Vishwanath Gupta, Aged about 62 years, R/o 6-A, Shanti Vihar, Pawanpuri, Bikaner. Serving on the post of Senior Divisional Medical Officer posted at Bikaner (Raj.)

.....Applicant

By Advocate : Mr Dinesh Godara.

**Versus**

1. The Union of India through the General Manager, Head Quarter, North-Western Railway, Jaipur-302005.
2. The Divisional Railway Manager, North Western Railway, Bikaner-334001.

.....Respondents

By Advocate : Mr Darshan Jain proxy counsel for Mr Vinay Jain.

**ORDER (Oral)**

**Per Smt. Hina P. Shah**

Heard.

Learned counsel for the applicant pressed for interim relief stating that impugned order dated 26.09.2019 (Annex. A/1) passed by the respondents is single line order disagreeing for the continuance of service of the applicant beyond 62 years' age, which reads as under :

“In reference to above, it is advised that request/option of Dr Arun Gupta, Sr. DMO, DRH/BKN dated 16.01.2019 for continuance in service beyond 62 years of age, was considered by the Competent Authority and the same was not agreed to.”

Counsel for the applicant further submits that Govt. of India provides for option to IRMS Doctors to work beyond the age of 62 years. It is the grievance of the applicant that he may be allowed to work beyond the age of 62 years and till 65 years, but his said request is turned down.

2. Issue notice to the respondents. Accordingly, Mr Vinay Jain represented through proxy counsel, Mr Darshan Jain was requested to accept notice on behalf of respondents.

3. Since the term of the applicant is getting over on 31.10.2019 and there is urgency, it is requested that representation dated 30.09.2019 (Annex. A/6) filed by the applicant be decided by passing a reasoned and speaking order within 10 days.

4. OA is disposed of accordingly.

**[Archana Nigam]**  
**Administrative Member**

**[Hina P. Shah]**  
**Judicial Member**

Ss/-